

(c) For the Scheme of Urban Micro Enterprises (SUME), Central subsidy and training funds of Rs. 149.32 lakhs were released against the allocation of Rs. 298.65 lakhs during the last three years, i.e. 1992-93 to 1994-95.

(d) Such information is not monitored at the Central level.

Railway Lines

288. SHRI UPENDRA NATH VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether Bihar provides around 16% of the total revenue of Railways but railway line expansion work is not being done in Bihar proportionately;

(b) whether there is a proposal to lay railway line between Barbadih of Palamu district of Bihar and Chirmiri of Madhya Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Expansion of railway network is taken up on basis of traffic requirements and availability of resources and not on Statewise revenue consideration. Statewise revenue collection figures are not maintained. However, Bihar has 3.04 route kms per 100 sq.km of one against the natural average of 1.90 route kms per 100 sq. kms.

(b) No, Sir.

(c) Does not arise.

[*English*]

Varkala Underbridge

289. SHRIMATI SUSEELA GOPALAN : Will the PRIME MINISTER be pleased to state :

(a) whether actual work on the Varkala Underbridge has been taken up

(b) if so, the quantum of work completed so far;

(c) if not, the reasons for not taking up the work;

(d) whether any time-bound programme has been chalked out by the Government for completion of the project; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (e). The construction of a Road Under Bridge in lieu of existing level crossing at Km.179/13-14 between Varkala and Akathumuri (in Quilon) has been approved for inclusion in the Railway's Works Programme for 1996-97. It will be treated as sanctioned after the Railway Budget for 96-97 is passed by Parliament. Action for taking up the work will be taken thereafter. Railway will complete their portion of work on bridge proper alongwith the completion of work on approaches by the State Govt.

Regularisation of Government Accommodation

290. SHRI R. SURENDER REDDY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to amend the rules governing the allotment in regard to retiring employees to exercise their choice for the purpose of nomination of the wards for regularisation of Government accommodation in the light of Supreme Court recent judgement on the petition of a railway employee;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (c). No such proposal is under Government's consideration.

[*Translation*]

Waiting Rooms

291. SHRI SATYA DEO SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to expand the existing waiting rooms for passengers of first class and A.C. class at Gonda junction; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Sir, there is no such proposal at present.

(b) Does not arise.

[*English*]

Greater Noida Development Authority

292. SHRI SURYA NARAYAN YADAV :

SHRI PREM CHAND RAM :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of number of allottees in Alpha Beta, Gamma, societies schemes of Greater Noida Development Authority, separately;

(b) the number of persons who have taken the possession of their plots till date, scheme-wise;

(c) the number of persons who are still waiting to take possession of the plots and the reasons therefor;

(d) whether it is a fact that possession letters with certain discrepancies, were issued by the Authority;